operate from Ahmedabad airport. At present, Indian Airlines operates thrice weekily services to Muscat and Kuwait from Ahmedabad.

Revision of Wages of employees of Air India

1053. DR. RANBIR SINGH: SHRI RAM NATH KOVIND:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some norms exist for revision of wages for different categories of employees of Air India:
 - (b) if so, the details thereof;
- (c) whether the Management of Air India have signed some wage agreements with different employees Associations/Unions from time to time:
- (d) if so, the details thereof in chronological order. Association\Untion-wise:
- (e) whether wage revision of employees has become due under such agreements; and
- (f) if so, the details thereof with steps to be taken in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b) Revision of wages including productivity linked incentive schemes for various categories of employees are finalised in accordance with the broad guidelines issued by the Department of Public Enterprises.

(c) to (f) The Management of Air India have signed the following wage agreements:-

Sl. No.	Name of Union	Date of signing of agreement
1.	Air India Employees' Guild (AIEG)	31st December '95 and 5th May, 1996
2.	Air India Aircraft . Engineers' Association (AIAEA)	02/03 May, 1996

The benefits arising out of the wage agreements have been implemented in respect of categories of employees represented by AIEG, the AIAEA as well as executives of the Company.

Wage settlement of Air India employees

1054. DR. RANBIR SINGH: SHRI RAM NATH KOVIND:

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some Air India Cabin Crew Association has made some representations viz. 'Charter of Demands' for their grievances;
 - (b) if so, the details thereof;
- (c) whether settelemt effective from September, 1990 has not been implemented so
- (d) whether Government propose to look into Charter of Demands to arrive at 'Wage Settlement': and
- (e) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) to (e) Air India Cabin Crew Association (AICCA), a recognised Union of Cabin crew. has submitted a Charter of Demands which includes improvement in their service conditions and increase in salary and allowances for the period 1990-95. Negotiations between the management and the AICCA is still continuing and till date no settlement has been arrived at.

Shortage of trolleys at Calcutta airport

1055. DR. MOHAN BABU: Will the Minister of CIVIL AVIATION be pleased to

- (a) whether Calcutta airport is short of trolleys as reported in Asian Age dated 2.2.1997; and
- (b) if so, the early steps proposed to be taken to help the passengers put to hardship?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHI): (a) Yes, Sir.

(b) A contract has been awarded on 1-2-1997 for provision, retrieval and maintenance of free baggage trolleys. 1500 trolleys have been positioned on 9-2-1997 at Calcutta Airport.

Instrument Landing System at Visakhapatnam Airport

1056. SHRI YERRA NARAYANA-SWAMY: Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether there is any proposal to install an Instrument Landing System (ILS) at Visakhapatnam Airport;
 - (b) if so, the details thereof;
- (c) whether it is a fact that the landing for aircraft at Visakhapatnam Airport requires the ILS facility; and
 - (d) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM):
(a) No, Sir.

- (b) Does not arise.
- (c) and (d) Visakhapatnam Airport belongs to Indian Navy and Airports Authority of India maintains only a civil enclave. AAI has no plans to install ILS at this airport.

Aerobridges at Hyderabad International Airport

- 1057. SHRI YERRA NARAYANA-SWAMY: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether there is a proposal to provide Aerobridges at Hyderabad International Airport;
- (b) if so, the number of Aerobridges to be provided at Hyderabad International Airport;
 - (c) the funds allotted for this purpose; and
- (d) if so, by when the Aerobridges will be completed?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM):
(a) Yes, Sir.

(b) to (d) Four Aerobridges will be provided at Hyderabad Airport at an estimated cost of Rs. 13.18 crores by December, 1997.

Setting up of new International Airport during Ninth Five Year Plan Period

- 1058. SHRIMATI JAYANTI PATNAIK: Will the Minister of CIVIL AVATION be pleased to state:
- (a) whether Government have a proposal to set up new International Airport during Ninth Plan period;
- (b) if so, the places identified for the location thereof:
- (c) whether some International airports particularly Indira Gandhi International Airport has reached saturation point;
- (d) if so, the steps taken to consider an alternative International Airport around Delhi; and
- (e) the steps taken to expedite the construction of Bhubaneshwar International Airport?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM): (a) and (b) Airports Authority of india has no proposal to set up any new international airport during the IX Plan period. However, during the ninth plan period, Ahmedabad, Aurangabad, Amritsar, Bhubaeshwar, Calicut, Coimbatore, Guwahati, Hyderabad, Jaipur, Lucknow, Mangalore, Madurai and Varanasi airports have been identified for upgradation for limited international operations.

- (c) No, Sir.
- (d) Does not arise.
- (e) Bhubaneshar Airport is already included as one of the Model airports being upgraded for limited international operations. Construction of the terminal building is likely to be completed by May-June, 1997 and runway extension work is likely to be completed by 1999.

उत्तर प्रदेश में पर्यटक और तीर्थ स्थलों के लिये विमान सेवाएं

1059. श्रीमती मालती शर्मा: क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार उत्तर प्रदेश में पर्यटक और तीर्थ स्थलों के लिये विमान सेवाएं आरंभ करने पर विचार कर रही है: